

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1781(ND)/2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2019**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha
Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Sachin Jain, Ms. Isha Aggarwal and
Mr. Akhil Sharma, Advocates

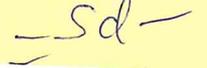
Present for the Respondent: Mr. Karan Batura, Advocate

ORDER

Mr. Karan Batura, Advocate has put in his appearance on behalf of the Corporate Debtor. He prays for some time to file reply. Let the same be filed with an advance copy to the opposite counsel.

To come up for arguments on 30th January, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**